

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1417 of 2019**

**IN THE MATTER OF:**

**Union of India**

**...Appellant**

**Versus**

**Oriental Bank of Commerce**

**...Respondent**

**Present:**

**For Appellant :            Mr. Gopal Singh, Deputy Registrar**

**For Respondent :        Mr. Vishal Yadav, Advocate**

**O R D E R**

**21.01.2020**        Post the case 'for orders' on **6<sup>th</sup> February, 2020.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice Bansi Lal Bhat ]  
Member (Judicial)

[ Justice Anant Bijay Singh ]  
Member (Judicial)

/ns/sk/